GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4322 ANSWERED ON:18.12.2014 ROADS UNDER PMGSY Jaiswal Dr. Sanjay;Shekhawat Shri Gajendra Singh

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the contractors have received the money from the department and stopped the construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country particularly in Bihar during the last five years;
- (b) if so, the action taken/proposed to be taken against such contractors/engineers so far;
- (c) whether the Government proposes to take any concrete steps for early construction of these roads; and
- (d) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (d): "Rural roads" is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention of the Government of India to improve the Rural Infrastructure through construction of all weather roads. Execution of rural roads under PMGSY is the responsibility of the State Governments. Contracts for all works under PMGSY are awarded by the respective States as per the provisions of the Standard Bidding Document (SBD) prescribed by National Rural Roads Development Agency (NRRDA). In instances of violations of the provisions of SBD by the contractors, the States are competent to take actions as prescribed in the SBD. As reported by the States including the State of Bihar, the year-wise and the State-wise details of length of roads completed and expendi- ture made for the last five years and the current year are enclosed as Annexure.